

/7th year, 7th/10th/15th year and 15th/20th/25th year at different rates.

Vacant Posts of Class IV Employees in The Ministry of Energy

8942. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of ENERGY be pleased to state:

(a) the number of posts of class IV employees lying vacant in his Ministry inspite of the fact that ban imposed on recruitment of such employees has been lifted by the Government;

(b) the number of requests received from sweepers/farashes for their transfer to the post of Peons etc. in accordance with the rules made in this regard and action taken thereon; and

(c) the arrangements made to appoint daily wagers employed in his Ministry against vacant posts of class IV employees either on regular or *ad-hoc* basis?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The position is as under:—

(Department of Power):

Five Group D Posts. (i.e. Class IV) posts of Peon are vacant on short-term basis. Daily Wagers have been appointed against these posts.

(Department of Coal):

Five Group D (i.e. four posts of Peon and one post of Jamadar) have recently fallen vacant.

(b) A Sweeper in the Department of Power made a request for appointment on transfer as Peon, for which he is not eligible, at present.

(c) Arrangements to appoint daily wagers to Group D posts (Class IV posts) falling vacant from time to time are made in accordance with the relevant instructions.

Setting up of Petrol Pumps in Orissa

8943. SHRI HARIHAR SOREN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have a proposal to set up some petrol pumps in Orissa during the current financial year;

(b) if so, the places where they will be set up; and

(c) the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c). Yes, Sir, However, since the Industry plan for 1981-82 for development of retail-outlets (petrol/diesel pumps) is yet to be finalised, complete details regarding locations etc. are not available at present.

Hydro, Solar and Bio-Energy Production to Attract Petro-Dollars

8944. SHRI RAJESH PLOT: Will the Minister of ENERGY be pleased to state:

(a) the steps taken by Government to attract Petro-dollars for hydro, Solar and bio-energy production in India; and

(b) how far such steps have succeeded in terms of number of projects with their details?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). No projects relating to solar and bio-energy production in India have been taken up for petro-dollar assistance. On the hydro-electric side, a list of projects for which assistance from petro-dollar nations which have been received or is expected from them and amount of such assistance, is given in the statement.

Statement

Sl. No.	Name of Project	Assistance	Amount	Remarks
1	Garhwal, Rishikesh, Chila Hydro Electric Project (144 MW) U.P.	Abudhabi	UAE Dirhams 68 Millions (US\$ 17.5 million Approx.)	Loan has been utilised.
2	Kalinadi Hydro-electric Project (Stage-I) in Karnataka	Kuwait	Kuwait; Dinars 15 millions (US\$ 50 million approx.)	Loan has been fully drawn.
3	Kopili Hydro-electric Project, Assam, Meghalaya	Kuwait	Kuwait; Dinars 9.4 millions (US\$ 31 millions approx.)	
4	Sri Sailam & Nagarjuna Sagar Power Projects, Andhra Pradesh	Saudi Arabia	Saudi Riyals 353 millions (US\$ 100 Millions approx.)	
5	Koel-Karo Hydro-electric Project, Bihar	Saudi Arabia	Saudi Riyals 106 millions (US\$ 32 millions approx.)	The agreement has been signed on 14-4-81

Proposals by West Bengal Government for The Rehabilitation of Refugees from Bangladesh and Assam

8945. SHRI HANNAN MOLIAH: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government of West Bengal has sent any proposal or schemes to the Government of India within the last three years for the rehabilitation of refugees from Bangladesh and Assam;

(b) if so, what are those proposals;

(c) whether Government have examined those proposals;

(d) what are the steps taken by the Government so far to help the aforesaid people; and

(e) what the Government propose doing in future in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) to (e). There is no proposal or scheme from West Bengal Government to the Government of India for the rehabilitation

of refugees from Bangladesh or Assam. The Government of West Bengal have, however, requested the Government of India for financial assistance to meet the expenditure incurred on persons who came over to West Bengal from Assam and are staying in camps. Their request is under consideration of the Government.

Cooking Gas in Raniganj

8946. SHRI SAIFUDDIN CHAUDHURY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that the people of Raniganj coal belt area are not getting cooking gas since October, 1980;

(b) whether Government have received any representation from a Member of Parliament about the shortage of cooking gas at Raniganj; and

(c) if so, steps taken by Government thereon?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) There has